CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 26.09.2013

OA No. 354/2010 with MA No. 32/2011

Mr. Nand Kishore, counsel for applicants.

Mr. Gaurav Jain, counsel for respondent nos. 1 to 3.

Mr. Amit Mathur, counsel for respondent nos. 5 & 6.

Learned counsel for the applicants submits that he would like to withdraw the Original Application and Misc. Application. He is allowed to withdraw the same. Accordingly, the Original Application and Misc. Application are dismissed as withdrawn.

(ANIL KUMAR)
ADMINISTRATIVE MEMBER

(DR. K.B. SURESH) JUDICIAL MEMBER

Kumawat